

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(C) No. 2456 of 2020

Brahmaputra Metallica Limited, Ramgarh, represented through its Director,
Aarsh Sahu Petitioner

Versus

The State of Jharkhand & Others Respondents

CORAM

HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner: None

For the State: None

08/20.04.2021 The case is taken up through Video Conferencing.

It has been informed to this Court that in view of the resolution as contained in Reference No. 1165-1201/2021 dated 18.04.2021 passed by the Jharkhand State Bar Council, the learned lawyers of this Court, District Courts, Sub-Divisional Courts, Tribunal and all other Courts in the State of Jharkhand will refrain themselves from all Court works for next seven days in the wake of rapid/uncontrolled spread of Covid-19 pandemic.

No one appears on behalf of the parties.

Put up this case on 17.06.2021 under appropriate heading.

Till then, the interim order dated 08.10.2020 shall continue.

Satish/-

(RAJESH SHANKAR, J)